

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1264 OF 2008

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

SUBHASH SINGH @ SUBHASH CHANDRA SINGH

Appellant (s)

VERSUS

STATE OF BIHAR
(With office report)

Respondent(s)

Date: 30/08/2011 This Appeal was called on for hearing today.

For Appellant(s)

Mr. T. Mahipal,Adv.

For Respondent(s)

Mr. Durga Dutt, Adv.
Mr. Gopal Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Learned counsel for the respondent is present.

Registry to process the mater for listing before the

Hon'ble Court, as per rules.

(H.B. PRABHAKARA SASTRY)
REGISTRAR

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